

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 227 OF 2019 &
IA NO. 1161 OF 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Solar Park Development Company Limited & Anr. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. Saahil Kaul for R-2 to R-4

ORDER

Admit. Issue notice to the Respondents returnable on 04.11.2019. For appearance and reply, if any, by the Respondents shall be filed on or before 22.10.2019 after duly serving copy on the other side.

List the matter on **04.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson